

the Table of the Lok Sabha. [See Appendix II, annexure No. 16.]

**National Small Industries Corporation (Private) Ltd.**

**396. Shri Pangarkar:** Will the Minister of Commerce and Industry be pleased to state the types of machines supplied by the National Small Industries Corporation (Private) Limited for the development of small-scale industries in Bombay during 1958-59 so far?

**The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):** General purpose machinery like Lathes; Shaping, Milling, Bench drilling and Grinding machines; and Special purpose machinery for manufacture of Tin Containers, Nuts, Bolts and Nails, Papers Pins and Gem Clips, Cycle Parts and for Electroplating, Silk twisting, Reeling and Doubling and Coil winding for Electric Motors.

**Small Scale Industries in Marathwada (Bombay)**

**397. Shri Pangarkar:** Will the Minister of Commerce and Industry be pleased to state the number of small scale industries to be established in the Marathwada region of Bombay to help the unemployed during 1958-59 and 1959-60?

**The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):** The location of specific schemes of Small Scale industries to be started by State Governments is a matter for the State Governments to decide. The Bombay Government have not so far asked for financial assistance for any new scheme of Small Scale Industries in the Marathwada region to help the unemployed during 1958-59 or 1959-60.

**Industries in Bombay**

**398. Shri Pangarkar:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any sum out of the amount allotted during 1957-58 and 1958-59 so far for the development of industries in Bombay has been spent

for the development of backward areas in that State; and

(b) if so, the total amount spent so far?

**The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):** (a) and (b). Figures are being collected and will be laid on the Table of the House.

**Companies in Bombay**

**399. Shri Pangarkar:** Will the Minister of Commerce and Industry be pleased to state:

(a) the names of the companies in Bombay against which complaints were filed during 1957-58 for default of various provisions of the Companies Act; and

(b) the action taken in each case?

**The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):** (a) and (b). A statement containing the information sought is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 17.]

**Export of Handloom Cloth**

**400. Shri Pangarkar:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have drawn up a scheme to increase the export of handloom cloth; and

(b) if so, the details thereof?

**The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):** (a) Yes, Sir.

(b) The All India Handloom Fabrics Marketing Co-operative Society, State Apex Societies of Handloom Weavers and other Co-operative organisations dealing with weavers will be granted licences for import of cotton yarn of counts 100 or above and/or certain specified textile dyes equal to 10 per cent. of the f.o.b. value of the exports of handloom cloth.